

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**OA No.3274/2017  
MA No.3472/2017  
MA No.3471/2017**

New Delhi this the 4<sup>th</sup> day of April, 2019

**Hon'ble Mr. S.N. Terdal, Member (A)  
Hon'ble Mr. A.K. Bishnoi, Member (J)**

1. Pooja Dalmia  
W/o Shri Pradeep Dalmia  
Aged about 38 years  
R/o 1/6285, IIIrd Floor, Gali No. 3, East Rohtash Ngr  
Shahadra, Delhi – 32  
Contract Teacher, M.C.P.S.  
Janta Majdoor Colony, Jafrabad Extn. 1, Delhi-53.  
EDMC-8383873772
2. Deepika Kaushik  
D/o Shri Hari Prakash Kaushik  
Aged about 31 years  
R/o RZJ-1A-821/198, West Sagarpur, New Delhi – 46.  
Unemployed

...Applicants

(By Advocate : Mr. Ranjit Sharma)

VERSUS

1. Delhi Subordinate Services Selection Board (DSSSB)  
Through its Secretary  
At :FC-18, Karkardooma Institutional Area, Delhi-92.
2. South Delhi Municipal Corporation  
Through its Commissioner  
At SP Mukherjee Civic Centre, J.L.N. Marg, New Delhi – 2.
3. North Delhi Municipal Corporation  
Through its Commissioner  
At SP Mukherjee Civic Centre, J.L.N. Marg, New Delhi – 2.
4. East Delhi Municipal Corporation  
Through its Commissioner  
CSIDC Building, Patparganj Industrial Area, Delhi – 92

...Respondents

(By Advocates: Mr. Aman Joshi, Mr. K.M. Singh, Ms. Sangita Rai  
and Mr. Pradeep Kumar Tomar, Mr. R.K. Jain,  
Mr. Amit Yadav

**O R D E R (ORAL)****Mr. S.N. Terdal:**

Learned counsel for applicants submits that this OA has become infructuous. Accordingly, it is dismissed.

**(A.K. Bishnoi)**  
**Member (A)**

**(S.N. Terdal)**  
**Member (J)**

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